

CA NO.06/1016
IN
CP NO.65(ND)/2013
RT NO.56/2016

Parshotam Kumar

...Petitioner.

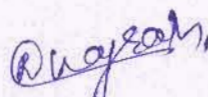
Versus

M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents.

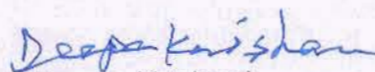
Present: None for petitioner.
Mr.S P Sharma, Advocate for applicant/respondent.

Notice of motion to counsel opposite for 17.10.2016 the date
already fixed.



(Justice R.P. Nagrath)
Member (Judicial)

October 04, 2016



(Deepa Krishan)
Member (Technical)

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